

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 29 /ACCTS.

DATED THE 9TH OF JANUARY, 2023

The court has been pleased to re-constitute the Standing Appeal Committee in the High Court, comprising of:-

- (i) Hon'ble Mr. Justice Rongon Mukhopadhyay
- (ii) Hon'ble Mrs. Justice Anubha Rawat Choudhary
- (iii) Hon'ble Mr. Justice Pradeep Kumar Srivastava


By Order
Sd/-

Registrar General

Memo No. 68 / Accts.

DATED THE 9TH OF JANUARY, 2023

Copy forwarded to the Registrar (Administration)/ C.P.C. e-committee/ Member Secretary, S.C.M.S./ Registrar (Establishment)/ P.S. to Hon'ble The Chief Justice/ Joint Registrar (Judicial)-cum-Admin. I/c/ Joint Registrar (Administration)/ Deputy Registrar (Protocol)/ Deputy Registrar (Judicial)/ Sr. Secretaries/ Secretaries/ Sr. P.A.s/ P.A.s attached with all the Hon'ble Judges of this Court/ All Deputy Registrars (Non-Judicial)/ Incharge P.A. Section/ Assistant Registrar on special Duty-cum-Protocol I/c/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars (Non-Judicial)/ All Court Masters/ All Section Officers/ Oath Commissioner/ Stamp Reporter I/c/ C.P.C. Section for uploading the same on the official website of Hon'ble High Court of Jharkhand -- High Court of Jharkhand, Ranchi for information and necessary action.


(Mohammad Shakir)

Registrar General